

ARREST OF SHRI RISHANG
KEISHING

Mr. Chairman: I have to inform the House that the following telegram, dated the 22nd December, 1954 has been received from the District Magistrate, Imphal:

"Shri Rishang Keishing, M.P. arrested under Sections 145/151/353 I.P.C. and also 107/151 Cr. P.C."

Shri T. B. Vittal Rao (Khammam): When was he arrested?

Mr. Chairman: I cannot say when he was arrested. The telegram is dated 22nd December.

MESSAGES FROM THE RAJYA
SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of the Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Andhra Appropriation Bill, 1954, which was passed by the Lok Sabha at its sitting held on the 18th December, 1954, and transmitted to the Rajya Sabha for its recommendations and to state that this House has

no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd December, 1954, agreed without any amendment to the Prevention of Disqualification (Parliament and Part C States Legislatures) Second Amendment Bill, 1954, which was passed by the Lok Sabha at the sitting held on the 18th December, 1954."

(iii) "In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd December, 1954, agreed to the following amendments made by the Lok Sabha at its sitting held on the 18th December, 1954 in the Tea (Amendment) Bill, 1954:

'(1) That in the long title, before "to amend" insert "further"

'(2) That at page 1, line 3, for "(Amendment)" substitute "(Second Amendment)".'

The Lok Sabha then adjourned till Eleven of the Clock on Friday, the 24th December, 1954.